

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1048

ANSWERED ON:12.08.2013

DECLARATION OF ANDAMAN TRUNK ROAD AS NATIONAL HIGHWAY

Ray Shri Bishnu Pada

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total length of Andaman Trunk Road (ATR) joining Chidiyatapu, South Andaman to Diglipur in North Andaman declared as National Highway (NH) and the date when it was declared National Highway;
- (b) the details of additional developments and maintenance as well as funding prescribed in declaration of a National Highway;
- (c) the year-wise details of additional developments and maintenance as well as funding provided to the said road after declaring it as National Highway;
- (d) whether there have been deficiencies in providing these additional developments, maintenance and funding; and
- (e) if so, the details thereof and the time by which these deficiencies are likely to be plugged?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) NH- 223 (NH4 as per new numbering system) popularly called as Andaman Trunk Road (ATR) connecting Chidiyatapu in South Andaman to Diglipur in North Andaman with a length of 333 Km was declared as National Highway on 25.02.2004 and the stretch entrusted to Andaman Nicobar Public Works Department (APWD) on 07.07.2008 based on the NOC received from Andaman & Nicobar Administration.

(b) & (c) After entrustment to APWD, the NH is being maintained under various heads of central funding. The year wise sanctions allocations given and expenditures incurred is tabulated below:

(Rs. Lakh)												
YEAR	NH (O)	PR	OR	FDR	San-	Allo-	Expendi-	Sanc-	Allo-	Expendi-	Allo-	Expendi-
					ction	cation.	ture.	tion	cation	ture.	cation.	ture.
2009-10	3247.54	1000	0	0.00	275	0	125	0	0	0.00		
2010-11	377.76	700	189	0.00	235	0	98	62	35	0.00		
2011-12	0	500	212.40	825.44	375	0	97	0	145	0.00		
2012-13	5037.29	3837	108.51	0.00	677	130.4	193	0	150	0.00		
2013-14	0	2800	19.79	0.00	2500	0.20	114	0	0	0		
(upto July 2013)												

(d) & (e) There had been non-utilisation of funds by the Union Territory Administration due to contractual problems faced by APWD in NH (O) and PR works. Further funds for FDR and OR works could not be utilized due to reimbursement issues which have since been resolved.